1	2	3
10.	Operating Expenses - Fuel .	. 638,48,01.000 1247,50,03,000
11.	Staff Welfare and Amenities .	127,80,31,000 255,60,62,000
12.	Miscellaneous Working Expenses	194,01,82,000 363,53,65,090
13.	Provident Fund, Pension and other Retirement Benefits	323,18,52.000 646,37.03,000
14.	Appropriation to Funds	. 1040,66,67,000 2316,33,33,000
15.	Dividend to General Revenues, Repayment of loans taken from General Revenues and Amortization of Over Capitalization	al
6.	Assets—Acquisition, Construction and Replacement	nd Nagita kalangan sahinggan at men
	Revenue	16,00,03,000 29,00.07,000
	Other Expenditure	gala a respectively a series of the second
1	Capital	. 1861,45,16,000 4217,15,19,000
	Railway Funds	. 800,79,36.000 1584,58,71,000

The motion was adopted.

18.06 hrs.

APPROPRIATION (RAIL-THE WAYS) NO. 3 BILL*

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): 1 beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of for the services of the financial year 1991-92 for the purposes of Railways.

MR. SPEAKER: The question:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1991-92 for the purposes of Railways."

The motion was adopted.

SHRI C. K. JAFFER SHARIEF: I introduce **the Bill.

SPEAKER: The Minister MR. may now move the Bill for consideration.

SHRI C. K. JAFFER SHARIEF: I beg to move:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1991-92 for the purposes of Railways, be taken into consideration.

MR. SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of Consolidated Fund of India for the services of the financial year

^{*}Published in the Gazette of India. Extra Ordinary Part II, Section 2, dated 25-7-1991.

^{**} Introduced with the recommendation of the President.

348

1991-92 for the purposes of Railways, be taken into consideration."

The motion was adopted.

MR. SPEAKER: The House shall now take up clause by clause consideration of the Bill.

The question is:

"That the Clauses 2 and 3, the Scheduled, Clause 1, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clauses 2 and 3, the Schedule, Clause 1, the Enacting Formula and the long Title were added to the Bill.

SHRI C. K. JAFFER SHARIEF: I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

MR. SPEAKER: The House stands adjourned to re-assemble tomorrow at 11.00 A.M.

18.09 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, July 26. 1991/Sravana 4, 1913 (Saka)